

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2626  
ANSWERED ON:16.08.2004  
SEA EROSION IN KARNATAKA  
Gowda Shri D.V. Sadananda

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government of Karnataka has submitted a comprehensive Master Plan of Rs. 575 crores external funding to control and protect sea coast against erosion;
- (b) if so, the details thereof; and action taken thereon; and
- (c) the amount sanctioned to protect the sea coast against erosion along 300 kms of coastline in Karnataka?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (c) The Government of Karnataka submitted a comprehensive proposal for an estimated Cost of Rs.575.00 crore in September 1997 which envisaged construction of new sea wall, reformation of sea wall, river bank protection and reformation of river bank protection. However, after due consultation with the Central Water Commission, the Government of Karnataka submitted proposal with an estimated cost of Rs.135.95 crore in March 2003 for inclusion in the proposed National Coastal Protection Project (NCPP). As the NCPP has been planned for seeking external funding, an approach paper on coastal protection has been prepared and submitted to the Planning Commission for its consideration and onward transmission to Department of Economic Affairs for identification of suitable external funding agencies. In the meantime Ministry of Water Resources has taken up a centrally sponsored scheme for anti-sea erosion works in critical areas in March 2004 on pilot basis with an estimated cost of Rs.20.64 crore, which includes anti-sea erosion works of Karnataka State also. The Government of India has released Rs.50.00 lakh as the first instalment of the central grant to Karnataka during 2003-04 to take up the identified anti-sea erosion works in the State.